

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:693

ANSWERED ON:27.07.2000

SCHEME TO ADJUST THE DEBT OF SEBS

ASHOK NAMDEORAO MOHOL;DADICHILUKA VEERA GOURI SANKARA RAO;RATTAN LAL KATARIA

Will the Minister of POWER be pleased to state:

- (a) whether the debt given to SEBs by NTPC & Coal India Ltd. has been waived off;
- (b) if so, the details thereof;
- (c) the extent to which burden of debt of State Electricity Boards is likely to be reduced;
- (d) whether the above plan was formulated about four years back;
- (e) if so, the reasons for delay in finalising the above plan; and
- (f) the details of the losses suffered by the State Electricity Boards during the last year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

- (a): At present, there is no such scheme to waive off the debt given to SEBs by NTPC & Coal India Ltd.
- (b) to (e): In view of the above, do not arise.
- (f): A statement indicating surplus/deficit of State Electricity Boards for the Year 1998-99 is given in Annexure.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PART (f) OF LOK SABHA UNSTARRED QUESTION NO. 693 TO BE ANSWERED ON 27.7.2000 REGARDING SCHEME TO ADJUST THE DEBT OF SEB.

SURPLUS/DEFICIT OF STATE ELECTRICITY BOARDS (Without subsidy)

S.No.	SEBs	1998-99 (Rs. in crores)
1.	Andhra Pradesh SEB	-1961.82
2.	Assam SEB	- 602.09
3.	Bihar SEB	-2978.17
4.	Gujarat EB	-1966.43
5.	Haryana SEB	- 368.00
6.	Himachal Pradesh SEB	- 6.27
7.	Karnataka EB	- 847.80
8.	Kerala SEB	- 262.96
9.	Madhya Pradesh EB	-1580.22
10.	Maharashtra SEB	21.01
11.	Meghalaya SEB	- 32.79
12.	Punjab SEB	- 876.97
13.	Rajasthan SEB	-1040.65
14.	Tamil Nadu EB	- 741.28
15.	Uttar Pradesh SEB	-1746.91
16.	West Bengal SEB	- 904.15

TOTAL -15895.50

SOURCE: CEA